

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1297
(TO BE ANSWERED ON THE 14th March 2017)

VRS FOR AI EMPLOYEES

1297. SHRI R. VAITHILINGAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a): whether Air India proposes to introduce VRS for its employees, if so, the details thereof;
- (b): whether financial crunch of the Air India comes in the way of implementing this scheme, if so, the details thereof; and
- (c): the steps taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c): In view of the hiving off of Maintenance Repair Overhaul and Ground Handling Strategic Business Unit into subsidiaries, lack of funds, transfer of work force into newly formed subsidiaries i.e. Air India Engineering Services Limited (AIESL) and Air India Air Transport Services Limited (AIATSL) and the fact that on an average, approximately 1300 employees are retiring per year, there is no plan for Voluntary Retirement Scheme as of now in Air India Limited. However, under the applicable rules, an employee can seek Voluntary Retirement from the services of the Company by giving 3 months notice on attaining the age of 55 years or on completion of 20 years of continuous service with the approval of the Competent Authority.
